

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 223**  
**CP-99/ND/2021**  
**CA-352/2021, RA-44/2023**

**IN THE MATTER OF:**

**Union of India (Through SFIO)**

**... Applicant/Petitioner**

**Versus**

**Century Communication Ltd.& Ors.**

**... Respondent**

**Under Section: 241-242, Comp. Act**

**Order delivered on 10.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :** Advocate Ankush Kapoor  
**/UOI SFIO**

**For the Respondent :**

**For the RP :** Adv. Savim Khan, Adv. Siddharth Banthia, Adv  
Awnish Kumar for R-25

**For the Liq. :** Adv. Richa

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 24.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**